Annexure-5
Name of the Corporate Debtor: Chandigarh Overseas Private Limited; Date of commencement of CIRP: 27-02-2023; List of Creditors as on: 12-03-2024
List of operational creditors (Workmen) (Amount in₹)

Γ	SI.	Name of	Details of	claim	Details of claim admitted				Amount of	Amount of	Amount of		Remarks, if any	
I	No.	FID PROTOCOMO 500 (00)		received							any mutual	CONTRACTOR OF STREET STREET	claim not	Kemarks, if any
1		representative,		Date of	Amount	Amount	Nature	Whether	% voting	claim	dues, that	verification	admitted	
		if any		receipt	claimed	of claim	of claim	related	share in CoC,		may be	vermeation	aumitteu	
1	g	·		1000		admitted		party?	if applicable		set-off			
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1														
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